

HIGH COURT OF ANDHRA PRADESH

ABSTRACT

**Judicial Service - Senior Civil Judges - Transfers and Postings -
ORDERS - ISSUED.**

ROC.NO.146/2019-B.SPL.

NOTIFICATION NO.139-B.SPL.

DATED:27.02.2019

The High Court passed the following Transfers and Postings:-

1. Sri C.N.Murthy, Prl. Senior Civil Judge, Kadapa, is transferred and posted as Secretary, District Legal Services Authority, Kadapa, VICE Sri S.Praveen Kumar, transferred.

2. On relief, Sri S.Praveen Kumar, Secretary, District Legal Services Authority, Kadapa, is transferred and posted as Addl. Senior Civil Judge, Kadapa, VICE Smt. M.Subha Vani, transferred.

3. Smt. M.Subha Vani, Addl. Senior Civil Judge, Kadapa, is transferred and posted as Prl. Senior Civil Judge, Kadapa, VICE Sri C.N.Murthy, transferred.

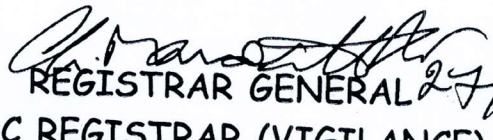
i) Sri C.N.Murthy, will immediately handover charge of his post to the Addl. Senior Civil Judge, Kadapa, and shall take charge of his post from Sri S.Praveen Kumar.

ii) Sri S.Praveen Kumar, on relief by his successor shall take charge of his post from Smt. M.Subha Vani.

iii) The Addl. Senior Civil Judge, Kadapa will be in full additional charge of the post of Prl. Senior Civil Judge, Kadapa, till the substitute takes charge.

iv) Smt. M.Subha Vani, will regularly assume charge as Prl. Senior Civil Judge, Kadapa, which post she is holding full additional charge.

Note: The Order placed in the High Court's Website <http://hc.ap.nic.in> and the downloaded copy from the web site is valid for relieving and joining duty.


REGISTRAR GENERAL
FAC REGISTRAR (VIGILANCE)

To

1. The Officers concerned.
2. The Prl. Secretary to the Hon'ble the Acting Chief Justice and Personal Secretaries to the Hon'ble Judges (for placing before their Lordships kind perusal)
3. The Registrar General and Other Registrars High Court of Andhra Pradesh.
4. The Registrar (I.T-cum-Central Project Coordinator), High Court of Andhra Pradesh (with a request to instruct the concerned to upload the High Court's Notification in the High Court's Official Website)
5. The Accountant General, Andhra Pradesh, Vijayawada, Krishna District.
6. The Secretary, Law (L.A.& J-Cts.C) Department, Government of Andhra Pradesh, Amaravathi, Guntur District.
7. The Director of Treasuries and Accounts, Vijayawada, Krishna District.
8. The Director, Judicial Academy for the States of Telangana and Andhra Pradesh, Secunderabad
9. The Member Secretary, Andhra Pradesh State Legal Services Authority.
10. The Secretary, Andhra Pradesh High Court Legal Services Committee, High Court of Andhra Pradesh.
11. The Principal District and Sessions Judges, Kadapa.
12. The I Addl. District and Sessions Judge, Kadapa.
13. The Secretary, District Legal Services Authority, Kadapa.
14. The Prl. Senior Civil Judge, Kadapa.
15. The Addl. Senior Civil Judge, Kadapa.
16. The District Treasury Officer, Kadapa.
17. **THE SECTION OFFICERS:-**
(a) B.Section; (b) Computer Section; (c) D-I Budget; (d) D-II (Buildings); (e) E.Section; (f) Enquiry Cell; (g) O.P.Cell; (h) Special Officers Section; (i) Vigilance Cell; (j) Work Review Cell, High Court of Andhra Pradesh.